

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

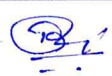
TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)77/6/HDB/2016
NAME OF THE COMPANY	Basai Steels & Power Limited(CD)
NAME OF THE PETITIONER(S)	Bharat Steel Industries (OC)
NAME OF THE RESPONDENT(S)	Basai Steels & Power Limited
UNDER SECTION	Sec 6 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telenhone No.	Signature
Nitish Bandary	Advocate for Petitioner	nitishbandary@gmail.com 903 2416379.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

C. Blupark for ARP ————— Advocate — 9966622805 — 

Hemant Sharma for ARP ————— Resolution Professional — 9818368358 H.B. —  
for Basai Steels & Power Limited (CD)

**Sl. No. 13**

Date of hearing 17.11.2017

CP (IB)/77/6/HDB/2016

Basai Steels & Power Limited (CD)

**ORDER**

Heard Shri. Nitin Bandary, learned counsel for the petitioner and Shri. Bhupesh, counsel for RP and Shri. Hemant Sharma, RP for the respondent company.

Post the Case on 13.12.2017



**Member (Technical)**



**Member (Judicial)**

Srikanth